

These items are not subject to Price Variation Clause. The cost at which M/s Vossloh is supplying the Fastening system to M/s ITD-ITD(Cem) is not known. The present market rates are also not available.

Kochi Metro Project

*317. PROF. P.J. KURIEN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government has finally cleared the Kochi Metro Project;
- (b) if so, the details thereof;
- (c) the total investment needed and Central Government's share in the project;
- (d) whether Government has sanctioned its share for the project;
- (e) if so, the details thereof; and
- (f) the time-frame by when the project is expected to be completed?

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH): (a) No, Sir. The Government of Kerala has revised the Detailed Project Report (DPR-August, 2011), therefore, the proposal for Kochi Metro Rail Project is required to go through various stages *e.g.* appraisal/comments of various Agencies/Ministries/Departments, approval at the level of Ministry, Public Investment Board (PIB), circulation of draft Cabinet Note for comments of various Ministries/Departments and then submission to the Cabinet for decision. Pre-PIB meeting has been held on 08.11.2011.

(b) to (e) Not applicable in view of reply to (a) above.

(f) It is premature to indicate the time by which the proposal is likely to be approved (or not) by the Government. Metro projects generally take five years for construction from the date of sanction.

Punitive action against police involved in human rights violations

*318. SHRI SHANTA KUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many cases of violation of human rights have been reported from different parts of the country during the year 2010-11;
- (b) out of them, in how many cases police authorities were involved; and
- (c) in how many cases punitive action has been initiated by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) During the year 2010-11, National Human Rights Commission (NHRC) had registered 84,403 cases of alleged violation of human rights all over India.